# NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

App. no. 368, 404/2017

Filed U/s.: T3(4)

Item No (As Per Cause List) .:

Name & Signature of Counsel for Petitioner:

MR. BHASKAR. P. BHELEKAR 368/2017 Advocated
MR. WALTER SIDNEY SERRAOLOUPER Applie

In view of the D.D record the Application MO. 368 2017 and Application NO. 404 17.

Name & Signature of Counsel for Respondent:

Adv. mohon Korngija

### NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No. 368,404/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018

NAME OF THE PARTIES: Sejal Glass Limited.

SECTION OF THE COMPANIES ACT: 73(4) of 2016.

#### ORDER

## Application No. 368,404/73(4)/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides and the Depositor are present.
- The Learned Representative of the Applicant states that the Depositor has received the full amount. The D.D. is placed on record.
- Therefore she is seeking permission to withdraw the Applications.
- Application Nos. 368 and 404 are disposed of as Withdrawn. To be consigned to the records.

Sd/-

1402.2018

M.K. Shrawat Member (Judicial)

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